

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 3829 of 2021**

Vikash Singh

... .. **Petitioner**

Versus

State of Jharkhand

... .. **Opposite Party**

**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through- Video Conferencing**

For the Petitioner

: Mr. B.M. Tripathi, Sr. Advocate

For the State

: Ms. Priya Shrestha, Spl. P.P.

02/17.04.2021 Call for the case diary from the court concerned and put up this case after receipt of the same.

(R. Mukhopadhyay, J.)

Alok/-